

National Company Law Tribunal

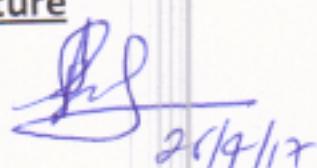
Allahabad Bench

CP NO. 76/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: *Lokesh Tiwari Vs ROC & others*

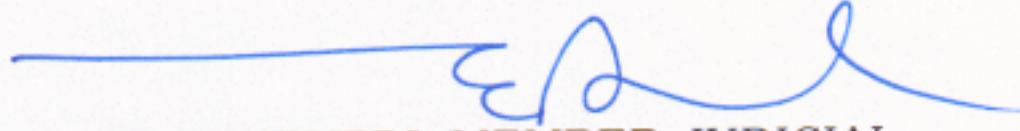
SECTION OF THE COMPANIES ACT: U/S *397/398 of the Companies Act 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ASHUTOSH MISHRAUL	ADVOCATE	OPPOSITE PARTY	 26/4/17
2.				

Order Dated 26.04.2017

CP No. 76/2016: Lokesh Tiwari

At the request of counsel for both Parties, the matter is adjourned to 18 May, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 26.04.2017